

compose.kerala.gov.in
egazette.kerala.gov.in
printing.kerala.gov.in



Regn.No. KERBIL/2012/45073
dated 2012-09-05 with RNI
Reg No.KL/TV(N)/634/2021-2023

കേരള സർക്കാർ
GOVERNMENT OF KERALA

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

ചൊവ്വ, 2022 ഫെബ്രുവരി 22
Tuesday, 22nd February 2022

1197 കുംഭം 10
10th Kumbham 1197

1943 ഫാൽഗുനം 3
3rd Phalgunam 1943

വാല്യം 11
Vol. XI

നമ്പർ } 8
No. }

Part III

Commissionerate of Land Revenue

©
കേരള സർക്കാർ
GOVERNMENT OF KERALA
2022



Thrissur District

Talappilly Taluk

NOTICE

No: B7- 1716 / 2022

19-02-2022

Notice is hereby given to all to whom it may be concern that OMANA JOSE Kuriyidath House,Chelakkara , Chelakkara Village, Talappilly Taluk of Thrissur District has filed an application of a legal heirship certificate to produce before Welfare fund office in respect of the legal heirs of late JOSE.K.P. Kuriyidath House,Chelakkara who expired on 25-12-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late JOSE.K.P.. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents not alive Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Talappilly within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	OMANA JOSE	Wife	58
2	SEENA	Daughter	37
3	SIJOY K JOSE	Son	34

നമ്പർ:B7- 1573 / 2022

19-02-2022

തലപ്പിള്ളി താലൂക്കിൽ പുലാക്കോട് വില്ലേജിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ പാഞ്ചാലി, കടാൻകോട്ടിൽ , പുലാക്കോട് , ചേലക്കര എന്നയാളുടെ അവകാശികൾക്ക് ക്ഷേമനിധി ഓഫീസിലെ ആവശ്യത്തിനു ഹാജരാക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി പുലാക്കോട് വില്ലേജിൽ പരേതയുടെ മകൾ മഞ്ജുഷ, കുന്നത്ത്,ചേലക്കോട് , ചേലക്കര, ബോധിപ്പിച്ച അപേക്ഷ പുലാക്കോട് വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 13-01-2022 -ൽ മരണപ്പെട്ടതായും പരേതയുടെ നിയമനസ്യത അവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളൂവെന്നും അറിവായിരിക്കുന്നു. മാതാപിതാക്കൾ ജീവിച്ചിരിപ്പില്ല. അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗം ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുമാകുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	മാധവൻ	ഭർത്താവ്	65
2	മഞ്ജുഷ	മകൾ	36
3	മനുപ്.എം	മകൻ	34



Thrissur District

Talappilly Taluk

NOTICE

No: B7- 8168 / 2021

19-02-2022

Notice is hereby given to all to whom it may be concern that SHYLA SUDHAKARAN G.S.Nilayam, Valappad Village, Chavakkad Taluk of Thrissur District has filed an application of a legal heirship certificate to produce before LA-NH office in respect of the legal heirs of late GOPALAKRISHNAN Cholayil House, Killimangalam-680591 who expired on 27-08-2002 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late GOPALAKRISHNAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents not alive. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Talappilly within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SHYLA SUDHAKARAN	Daughter	55
2	SUDHA.G	Daughter	54

No: B7- 1444 / 2022

19-02-2022

Notice is hereby given to all to whom it may be concern that MINI SUNNY Chowalloor House, Mangad, Kottapuram-680584, Kottappuram Village, Talappilly Taluk of Thrissur District has filed an application of a legal heirship certificate to produce before insurance office in respect of the legal heirs of late SUNNY.C.T. Chowalloor House, Mangad, Kottapuram-680584 who expired on 08-01-2022 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late SUNNY.C.T.. that it is proposed to issue a legal heirship certificate according to this to the applicant . Father not alive. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Talappilly within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MINI SUNNY	Wife	55
2	NAMITHA SUNNY	Daughter	31
3	NIMISHA SUNNY	Daughter	24
4	NEON SUNNY	Son	21



